

Pramod Srihari

Insolvency Professional

List of Stakeholders

(As per Regulation 31 of the IBBI (Liquidation Process) Regulations, 2016)

P&M ASSOCIATES LLP (under Liquidation)

Sl. No	Name of Stakeholder	Category	Address	Amount claimed and admitted	The extent to which it is secured or unsecured	The proofs admitted or rejected
1.	State Goods and Services Tax Department, Government of Maharashtra, State Tax Officer (PUN-NOD-C-0403)	Operational Creditors except Workmen and Employees	3 rd Floor, Cabin No. 305, GST Office, Airport Road, Yerwada, Pune, Maharashtra, 411006	24,02,622/-	Unsecured	Form C received and admitted
2.	State Goods and Services Tax Department, Government of Maharashtra, Assistant Commissioner of State Tax (PUN-NOD-C-0406)	Operational Creditors except Workmen and Employees	Cabin No. 329, 3 rd Floor, GST Bhavan, Airport Road, Yerwada, Pune, Maharashtra, 411006	1,70,07,669/-	Unsecured	Form C received and admitted
			Total	1,94,10,291		



#3rd Floor, Raj Towers, 23rd Cross, Banashankari 2nd Stage, Bengaluru – 560070

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Claim received from Stakeholders during CIRP

Sl. No	Name of Stakeholder	Category	Address	Amount claimed and admitted	The extent to which it is secured or unsecured	The proofs admitted or rejected
1.	Mann Enterprises Proprietor:- Sandeep Jainkarta	Operational Creditors except Workmen and Employees	Ward No. 2, 22/3, Opp. Modern Scholl, Glass Bazar, Ballari, 583101	42,57,578/-	Unsecured	Form B received and admitted
2.	S.T. Enterprises Proprietor:- Santosh Jain K Karta	Operational Creditors except Workmen and Employees	9/A. Sri Sai Nilaya beside M.G. Automobiles, Ananthapur Road, Bellary, 583102	38,32,614/-	Unsecured	Form B received and admitted
3.	M K Enterprises Proprietor:- Mukesh M K Chhajerdkarta	Operational Creditors except Workmen and Employees	Door No. 12, Ward No. 03, Jain Cloth Market, Ballari, 583101	35,90,747/-	Unsecured	Form B received and admitted



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4.	Pani Logistics Proprietor:- Kiran M Jain	Operational Creditors except Workmen and Employees	Ward No. 05, Guru Swamy Pillai Lane, Gowlarahatti Lane, Bellary, 583101	2,78,48,907/-	Unsecured	Form B received and admitted
5.	Pani Trading Corporation Proprietor:- Mr Ritesh M Jain	Operational Creditors except Workmen and Employees	1202, Abbey Prestige West Woods, Binnypet, Bangalore, 560023	2,74,87,326/-	Unsecured	Form B received and admitted
6.	Commissioner of Central Tax, West Division 2 Bangalore West Commissionerate	Operational Creditors except Workmen and Employees	1 st Floor, BMTC Bus Stand Building, Banashankari, Bangaluru, 560070	15,62,27,848/-	Unsecured	Form B received and admitted
			Total	22,32,45,020		



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I, **Pramod Srihari**, holding IBBI Registration No. **IBBI/PA-001/IP-P/02286/2021-2022/13674**, hereby certify that the above list of stakeholders has been prepared based on verified claims received and is in accordance with the provisions of the Insolvency and Bankruptcy Code, 2016, and **Regulation 31 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016**.

For, **P&M ASSOCIATES LLP** under Liquidation



Pramod Srihari, Liquidator

Reg No: IBBI/PA-001/IP-P/02286/2021-2022/13674

Date: 10th October, 2025

Place: Bengaluru

